

internal and external debt, was 11.3% of its tax revenues. According to the data published in the Statistical Year Book (1966) of the United Nations, the corresponding figures for the U. K. (Central Government) and the U.S.A. (Federal Government) were 12.2 per cent and 7.8 per cent respectively.

उत्तर प्रदेश में जिला परिषद

9723. श्री मोलहू प्रसाद : क्या निर्माण, आवास तथा पूति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश की देवरिया गोरखपुर और बस्ती की जिला परिषदों ने पिछले कुछ वर्षों में संकल्प पारित करके यह मांग की है कि रुद्रपुर, नांगवा, हाटा, गोले, सिल्कीगंज, डौघाटा और कलवाड़ी होते हुए देवरिया से फैजाबाद तक अपेक्षित पुलों सहित एक पक्की सड़क बनाई जाये;

(ख) यदि हां, तो देवरिया, गोरखपुर और बस्ती जिलों के पिछड़े क्षेत्रों में सड़क कब तक तैयार हो जायेगी; और

(ग) इस सड़क के निर्माण पर अनुमानतः कितनी लागत आयेगी ?

निर्माण, आवास तथा पूति मंत्रालय में उप-मन्त्री (श्री इकबाल सिंह) : (क) से (ग). सूचना ट्रांसपोर्ट तथा जहाजरानी मन्त्री के द्वारा दी जायेगी जो कि इससे संबंधित हैं ।

P.L -480 Agreement

9724. SHRI BENI SHANKER SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether the desirability of ending the PL-480 agreement has been examined ;

(b) if so, with what results ; and

(c) the steps taken or proposed to be taken in the matter ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). It is not clear which PL 480 Agreement is re-

ferred to in the question. Individual PL-480 agreements for importing specified quantities of foodgrains, cotton and other commodities are signed when the import of these items is considered to be essential. Imports against the Agreements signed so far have been nearly completed and the question of terminating any of these agreements does not arise.

Urbanisation of Delhi Villages

9725. SHRI BAL RAJ MADHOK :
SHRI JAMNA LAL :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that many villages of Delhi have been declared as urban villages ;

(b) whether it is also a fact that these urbanised villages have not so far been given any urban amenities such as water, latrines and urinals ; and

(c) if so, the steps which are being taken to provide these facilities to these villages ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). Yes, all the villages, which fall within the urbanisable limits described in the Delhi Master Plan, have been declared as urban areas. Accordingly, the Delhi Development Authority is preparing development plans for these villages, and estimates of expenditure on the provision of internal services and maintenance thereof are also being prepared. Necessary amenities will be provided in these villages as soon as the development plans and the estimates of expenditure have been finalised.

केन्द्रीय सरकारी कर्मचारियों द्वारा देय बिजली और पानी का खर्च

9726. श्री निहाल सिंह : क्या निर्माण, आवास तथा पूति मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकारी क्वार्टरों में रहने वाले केन्द्रीय सरकारी कर्मचारियों (दूसरी, तीसरी